

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6663
ANSWERED ON:07.05.2015
BAN ON COAL MINING
Pala Shri Vincent H

Will the Minister of COAL be pleased to state:

- (a) whether the ban on coal mining in Meghalaya by the National Green Tribunal has affected livelihood of mine owners truck owners, coal labourers and other sections, if so the assessment carried out by the Government in this regard;
- (b) whether any special Committee has studied the impact of the ban on affected parties and economy, if so, the details thereof; and
- (c) the steps taken by the Government to rehabilitate the affected parties and to regulate the ban so that economy of the region is not affected?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a to c):In a case of human loss in illegal and un-scientific coal mining in the State of Meghalaya, the National Green Tribunal (NGT) has observed that rat-hole mining/illegal mining shall be put to an end in the interest of people of the area and people working in the mines for their safety and also for the protection of environment. The NGT has directed the State Government to ensure that rat-hole mining/illegal mining is stopped forthwith throughout the State and any illegal transport of coal shall not take place until further orders. The matter is sub-judice.